

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:56
ANSWERED ON:24.02.2015
COMMISSION FOR FPS LICENSEES
Kothapalli Smt. Geetha

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has sanctioned higher rate of commission for the Fair Price Shop (FPS) licensees in various States; and
- (b) if so, the details thereof, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a) & (b): Targeted Public Distribution System (TPDS) is operated under the joint responsibility of Central Government and States/Union Territories Governments (UT). State/UT Governments have been given the flexibility in the matter of fixing the margin for Fair Price Shop (FPS) dealers except in the case of Antyodaya Anna Yojana where the end retail price is to be retained at Rs. 2 per kg for wheat and Rs. 3 per kg for rice.

Based on reports received from States/UTs, a statement showing the State/UT-wise margins paid to FPS dealers is at Annexure.